

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

54. C.P. 1006/2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Atul Chandrakant Shah
V/s
Arc Chemicals Pvt Ltd.

APPEARANCES: -

FOR THE PETITIONER : PCS Amita Desai

FOR THE RESPONDENT : None present

Section: 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **19.05.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)